

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3162
ANSWERED ON:16.03.2015
EMERGENCY LANDINGS
Bidhuri Shri Ramesh;Kachhadia Shri Naranbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some incidents of emergency landings have been reported at various airports of the country during the last three years and the current year;
- (b) if so, the details of such incidents reported during the said period, airport-wise along with the reasons therefor;
- (c) whether the Government/Directorate General of Civil Aviation (DGCA) has received any complaints regarding emergency landings due to engine failure during the said period;
- (d) if so, the details thereof along with the action taken by the Government/DGCA thereon; and
- (e) the corrective measures taken or being taken by the Government/DGCA in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) & (b) Yes, Madam. During the last three years and current year, a total of 114 incidents of emergency landings due to medical emergency and technical reasons have been reported. The details are at Annexure 'A'.

(c) to (e) During the last three years and current year, a total of 31 incidents of precautionary/priority landings due to engine failure/defect have been reported to Directorate General of Civil Aviation. The details are at Annexure 'B'.

All incidents except emergency landing due to medical issues are investigated by Directorate General of Civil Aviation/Aircraft Accident Investigation Bureau/Permanent Investigation Board of the concerned airlines depending upon the severity of the case. Safety recommendations emanating from the investigation reports are followed up for implementation with the concerned agencies so as to prevent recurrence of similar incidents in future.

Moreover, the additional measures taken by DGCA are as under:

- (i) Procedure for engineering inspections has been revised and new procedures have been introduced.
- (ii) Case study of incidents has been included as part of annual refresher training programme.
- (iii) The human factor training has been devised based on the area of operation of the personnel.
- (iv) For the lapses, action against the involved crew/maintenance personnel has been taken.
- (v) Corrective training has been imparted to the concerned crew/maintenance personnel.